

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.101
C.P.(IB)/93(AHM)2023

Proceedings under Section 7 IBC

IN THE MATTER OF:

Bank of Maharashtra
V/s
Vashistha Industries Ltd

.....Applicant

.....Respondent

Order delivered on: 09/07/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. M.A. Gogia, Advocate a/w.
: Mr. Gaurav Gogia, Advocate
For the Respondent : Mr. Masoom Shah, Advocate

ORDER

(Hybrid Mode)

We have heard the Learned Counsel for the applicant as well as Counsel for the respondent and perused the records.

The order is reserved.

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**SAMEER KAKAR
MEMBER (TECHNICAL)**

-sd-

**SHAMMI KHAN
MEMBER (JUDICIAL)**